

(c), (d), (e) and (g) 94 Block Headquarters are yet to be provided with telecommunication facilities. The telecommunication facility in the remaining Block Headquarters is proposed to be provided progressively

during the current Plan subject to availability of the financial and material resources.

(f) Circle-wise details of the proposals are given below :

Name of Circle		Number of Block Headquarters for which proposals are being undertaken.
1. Bihar	—	10
2. Jammu & Kashmir	—	6
3. Madhya Pradesh	—	1
4. North Eastern	—	56
5. Orissa	—	6
6. Uttar Pradesh	—	6
7. West Bengal	—	9

Newsprint Policy

2758. DR. KRUPASINDHU BHOI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether criticism has been voiced in some quarters over some of the provisions in the newsprint policy announced by Government for 1983-84 regarding allowance for wastage, basis of calculation of quota in weight, clubbing of different editions of newspapers for allotment of newsprint, difference in customs duty paid by small, medium and big newspapers and fixation of price of the newsprint ; and

(b) if so, the reaction of Government thereto ; and

(c) the steps proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMEN-

TARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c) The matter of reconsidering the existing permissible percentage of wastage was referred by the Newsprint Advisory Committee to a Sub-Committee constituted by it. As members of the Sub-Committee could not come to an agreed conclusion, the matter is being considered further and till then it has been decided to continue with the existing percentage of wastage, viz., 5%. The question of exempting all newspapers from payment of customs duty on newsprint was considered by Government at the time of formulation of the budget proposals for 1983-84. However, this could not be agreed to.

Rehabilitation of Victims in Assam

2759. SHRI SONTOSH MOHAN DEV : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether all the victims and